

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/104(CHE)2021
NAME OF THE PETITIONER : Durgarani & Another
NAME OF THE RESPONDENT(S) : Sri Shammugananda Bus Service Pvt Ltd
& 4 Ors
UNDER SECTION : Sec 241-242 r/w Clause 1 of Sec 130
of CA 2013

ORDER

Due to paucity of time as both members are holding another Bench in post lunch session, matter stands adjourned to 02.11.2022 for hearing.

SD
SAMEER KAKAR
Member (Technical)

SD
DR. DEEPTI MUKESH
Member (Judicial)

VS